

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.853 of 2019

IN THE MATTER OF:

Mr. Gursharan Singh

...Appellant

Versus

The State Trading Corporation of India Ltd. & Anr.

...Respondents

For Appellant: None

**For Respondents: Dr. Maurya Vijay Chandra, Advocate with Sucheta
Gupta, CS**

ORDER

07.02.2020 None present for the Appellant. Counsel for Respondent states that on last date, he had noted the next date as 11th February, 2020. The proceeding shows date as 7th February, 2020. Counsel states that there may be some confusion.

List the Appeal 'for admission (after Notice)' on 11th February, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md